

ITEM NO.12

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).12413-12414/2010

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 21/10/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Mr Ameet Siingh, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 1 to 5 are reported to be duly served as reflected from the proof filed on record at Flag A but none appeared on their behalf. Service report in respect of respondent Nos. 6 and 7 is awaited. List again on 19.11.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj